

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/6628/2020

This the 11th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Brijinder S. Chibb & Others.

.....**Applicants**

Advocate:- Yasser Ejaz Tak– not present

Versus

State of Jammu & Kashmir through Commissioner/ Secretary , Housing & Urban Dev. Deptt. J&K Govt., Jammu/Srinagar and others.

.....**Respondents**

Advocate: Mr. Sudesh Magotra, DAG

O R D E R [O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 30.07.2021, nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

Anand...

**(RAKESH SAGAR JAIN)
MEMBER (J)**